

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date: 24<sup>th</sup> March, 2015

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 40/2014	Lakhan Singh Dhurve Vs. State of M.P.& 4 Ors.	Mr. Arun Gautam Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	
2.	Original Application No. 314/2014 (M.A.No.79/15) (M.A.No.80/15)	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv. Mr. Syed Sagid Ali Adv. Mr. Krishna Mohan Gupta Adv. Mr. Sachin K. Verma Adv. Mr. Ram Narayan Mishra Adv. Mr. Pulkit Grdha Adv.	
3.	Original Application No. 140/2013 (M.A. No.150/14)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R-14,15 to 23,25to30 Mr. Yash Vidyarthi Adv. for R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10	
4.	Original Application No. 195/2014	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. for R-5,6	
5.	Original Application No. 196/2014	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8 Ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. Mr. Om Shankar Shrivastava Adv. For R-MoEF Ms. Parul Bhadoriya Adv.	
6.	Original Application No. 117/2014 (CZ) (M.A. No. 356/14) (M.A. No. 619/14)	Dr. Subhash C. Pandey Vs. Union of India & 8 Ors.	Msr Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv.	
7.	Original Application No. 152/2014 (CZ)	Virend Singh Vs. State of Rajasthan & 2 Ors.	Mr. Suman Mandal, Adv. Dr. M.S. Kachhawa, Adv. for R-12 & 13 Mr. Om. S. Shrivastava, Adv. for R-9	

8.	Original Application No. 19/2014	Fly Ash Bricks Manufacture Welfare Society Vs. State of M.P. & 11 Ors.	Mr. Qasim Ali, Adv. Mr. Sanjev Mishra Adv. Mr. Sachin K. Verma, Adv For R-1 Ms. Parul Bhadoria Adv., Adv. for R-2 Mr. Purushaindra Kaura Adv. Mr. Om. S. Shrivatav Adv. for R-1 Mr. Mohd. Alauddin, Adv. for R-7 Mr. S.S. Chouhan, Mr. Ranjeet Dwivedi Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv.	
9.	Original Application No. 09/2015	RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv.	
10.	Original Application No. 124/2014	Ajay Dubey Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. S.S. Chouhan Adv.	
11.	Original Application No. 44/2013	Tribunal At Its Own Vs. Chairman M.P pollution Control Board & 4 Ors.	Mr. Shivendu Joshi, Adv. for R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv. for R-6 Mr. Vivek Russia, Adv. for R-2, 5. Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivatav Adv.	
12.	Original Application No. 01/2014	Akil Ahmed Vs. Union of India & 5 others	Mr. S.U. Baig, Adv. Mr. P.K. Kaurav, Advocate Mr. M.L. Jaiswal, Learned Sr. Advocate R-3 Mr. Kamlesh Dwivedi, R-4	
<b>For compliance</b>				
13.	Original Application No. 130/2013	Gulab Meena Vs. State of Rajasthan & 5 Ors.	Mr. Dharmveer Sharma, Adv. Counsel for - Applicant Mr. Sandeep Singh, Adv. Mr. S.K. Verma Adv.	
14.	Original Application No. 119/2013	Villagers of Village Doongri Khurd Vs. State of Rajasthan	Mr. Sandeep Singh, Adv. for R-1, & R.P.C.B:	
15.	Original Application No. 264/2014 (THC)	Sustainability and Human Resources Vs. State of M.P. & 12 Ors.		

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